

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH,**

**CIRCUIT COURT SITTING AT GWALIOR**

**Original Application No. 125 of 2006**

Gwalior, this the 19<sup>th</sup> day of May, 2006

**Hon'ble Justice B. Panigrahi, Chairman**  
**Hon'ble Dr. G.C. Srivastava, Vice Chairman**

K.K. Kamtaria, S/o. Nihal Singh,  
Senior Goods Guard, C/o. Station Manager,  
Guna, Railway Station, Guna, M.P. ....

**Applicant**

(By Advocate – Shri N.L. Raipuraia)

**Versus**

1. The Union of India, through its Secretary, Ministry of Railways, Rail Bhawan, New Delhi.
2. General Manager, Western Railway, Jabalpur.
3. Divisional Railway Manager, Habibgang, Bhopal, M.P. ....

**Respondents**

**O R D E R (ORAL)**

**By Justice B. Panigrahi, Chairman -**

Shri Raja Sharma on behalf of Shri V.K. Bharadwaj counsel for the respondents received notices on behalf of the respondents.

2. In this case the applicant has stated to have been appointed as Goods Guard on 30.3.1992, after taking retirement from Indian Navy service. The sole grievance of the applicant is that privilege passes and other benefits which have been granted to similarly placed ex-servicemen have been denied to the applicant. It is stated by the applicant that in this regard he has submitted a representation on 6.2.2004 but the same is still awaiting final decision.
3. The learned counsel for the respondents has submitted that the representation alleged to have been filed by the applicant, might not have



been available in the office, therefore, they have not taken any decision in the same.

4. In that view of the matter, we hereby direct the respondent No. 3 to dispose of the grievance of the applicant by treating this OA as a representation and dispose of the same within three months from the date of receipt of this representation and this order. The applicant is asked to serve a copy of the representation on each of the respondents by registered AD within a week.

5. Accordingly, the Original Application stands disposed of.

*(Signed)*  
 (Dr. G.C. Srivastava)  
 Vice Chairman

*(Signed)*  
 (B. Panigrahi)  
 Chairman

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फूलांगन सं. ओ/न्या..... जबलपुर, दि.....  
 प्रतिरिदिये द्वारा दिनांक: -  
 (1) भवित्व, उद्योग व्यवसाय विभाग, जबलपुर  
 (2) वारोपान विभाग, जबलपुर ..... द्वारा काउंसल  
 (3) परस्ती शीर्षकालीन, जबलपुर ..... द्वारा काउंसल  
 (4) विधायाल, लोक प्रजा, जबलपुर विधायित  
 सूचना एवं आवश्यक बार्यगाड़ी हेतु  
*लाल बाजार* डिप रजिस्ट्रेशन

*K.L. Rajpurkar  
 B.N. Tewari  
 Res No 3  
 (With C.O.)  
 Dated 15/10/2017  
 From Q. Officer*

*Ex-Officio  
 23/5/06*